

in the canal at two points in the last week of July, 1969, 10 acres under Paddy and 5 acres under Cotton were flooded.

(b) There was no damage to Paddy crop or to machinery. There is likely to be some damage to Cotton.

(c) The breaches were closed immediately at both the places and the water drained out of the crops. The canal is under the control of the Irrigation Department of Rajasthan Government who have been requested to avoid recurrence of breaches in the canal and to strengthen the canal banks. Vigilance is being maintained on the bunds.

#### Rise in Prices of Foodgrains in Delhi

3669. SHRI YASHPAL SINGH : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the prices of foodgrains particularly of wheat is very high in the markets of Delhi ; and

(b) if so, what steps are being initiated to mitigate the hardships of the people in this respect ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Prices of foodgrains including wheat have shown an upward trend during the last few months in Delhi markets.

(b) To mitigate the hardship of the people 10,000 tonnes of wheat has been allotted for distribution through fair price shops during this month. Wheat products namely atta, suji and maida are also being supplied to the card holders.

#### Direct Telephone Line Between North Gauhati and Amingaon

3670. SHRI BENI SHANKER SHARMA : Will the Minister of INFORMATION AND BROADCASTING, AND COMMUNICATIONS be pleased to state :

(a) whether there is any scheme to connect North Gauhati and Amingaon areas by direct telephone lines from Main Gauhati local exchange ; and

(b) if so, the time by which this line is proposed to be operated ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : (a) Amingaon exchange in North Gauhati is already connected to Gauhati by a direct trunk line.

(b) Does not arise.

#### Setting of Vineries to Manufacture Wines for Export

3671. SHRIMATI SUDHA V. REDDY : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is proposed to set up vineries to manufacture wines for export in consultation with the U. N. Food and Agricultural Organization ;

(b) whether the world organization has agreed to provide experts for this project ; and

(c) whether Mysore and Hyderabad have been finally selected for this purpose since the two places abound in grapes ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) No, Sir. There is no such proposal.

(b) and (c). Do not arise.

#### Price of Pesticides

3672. SHRIMATI SUDHA V. REDDY : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the consumer price of most of the pesticides in India is high in comparison to many other countries ;

(b) whether the prices of pesticides produced in India is higher than imported ones ;

(c) whether the high prices are proving detrimental to the interests of farmers in the country ; and

(d) if so, the steps Government propose to adopt to reduce the price or liberalise imports ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Consumer prices of most

formulated pesticides in India are not higher in India than in other countries.

(b) Prices of most pesticides in technical grade (commercially pure) produced in India are higher but after formulation the consumer price is not any higher as the cost of diluents, carriers, processing, packaging and distribution is generally lower in India.

(c) and (d). Do not arise, as the consumer prices of pesticides in India a compare favourably with those ruling in other countries.

### बिहार में खाद्यान्नों की वसूली

3673. श्री क० मि० मधुकर : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) भारतीय खाद्य निगम द्वारा इस वर्ष बिहार में खाद्यान्न वसूली का क्या लक्ष्य निर्धारित किया गया है और यह लक्ष्य किस सीमा तक पूरा हुआ है ;

(ख) किन कारणों से भारतीय खाद्य निगम बिहार में निर्धारित लक्ष्यों के अनुसार वसूली नहीं कर सका ;

(ग) क्या यह सच है कि बड़े अधिकारी इस कार्य में सरकार को पूर्ण सहयोग नहीं दे रहे हैं और उनको इस तरीके में नतिक भी विश्वास नहीं है ; और

(घ) यदि हाँ, तो इस संबंध में सरकार की क्या प्रतिक्रिया है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्नासाहेब शिन्दे) : (क) और (ख). घालू खरीफ विपणन वर्ष 1968-69 (नवम्बर 68से अक्टूबर 69 तक) और रबी विपणन वर्ष 1969-70 (अप्रैल, 1969 से मार्च, 1970 तक) के दौरान बिहार में खाद्य निगम द्वारा 75 हजार मीटरी टन चावल और 50 हजार मीटरी टन गेहूँ खरीदे जाने की आशा है। भारतीय खाद्य निगम ने अभी तक लगभग 05.3 हजार मीटरी टन चावल और 9.2 हजार मीटरी टन गेहूँ की अधिप्राप्ति की है। निगम को यह आशा है कि वह चालू

मौसम में लगभग 75 हजार मीटरी टन चावल खरीदने में सफल हो जाएगा। जहाँ तक गेहूँ का संबंध है, निगम इसकी खरीदारी मूल्य सामाज्य के उपाय के रूप में कर रहा है और क्योंकि बिहार की मंडियों में गेहूँ के मूल्य अधिप्राप्ति मूल्य से अपेक्षाकृत प्रायः अधिक हैं, अतः मौसम की बाकी अवधि में निगम को उस राज्य में पर्याप्त मात्रा में और अधिप्राप्ति करने की आशा नहीं है।

(ग) जी नहीं।

(घ) प्रश्न ही नहीं उठता।

### चम्पारन जिले में शरणार्थी

3674. श्री क० मि० मधुकर : क्या श्रम तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि चम्पारन जिला (बिहार) में बेनिया में पश्चिम हजारी शिविर के 300 शरणार्थी चम्पारन गये थे और उन्होंने कुछ संसद् सदस्यों के माध्यम से अपनी निखित मांगें चम्पारन जिला के विकास अधिकारी को प्रस्तुत की थी और उक्त अधिकारी ने उनकी मांगों पर ध्यान देने तथा उनकी कठिनाईयों को दूर करने के लिये आश्वासन दिया था ;

(ख) यदि हाँ, तो क्या उक्त अधिकारी ने उनकी मांगों पर विचार कर लिया है और उनकी कठिनाईयाँ दूर करने का कोई मार्ग निकाला है ;

(ग) यदि हाँ, तो उसका व्योरा क्या है ; और

(घ) यदि नहीं, तो इसके क्या कारण हैं और कब तक इन मांगों पर विचार कर लिया जायेगा तथा कठिनाईयों को दूर कर दिया जायेगा ?

श्रम, रोजगार तथा पुनर्वास मंत्रालय में राज्य मंत्री (श्री भागवत झा आजाद) : (क) से (घ). बिहार सरकार ने सूचित किया है कि